

(b) what efforts are made by the Government of India to make the production of silk self-supporting in India?

The Deputy Minister of Commerce and Industry (Shri Karmarkar):

- (a) 1947—6,37,819 lbs.
1948—18,53,730 lbs.
1949—2,60,987 lbs.
1950—7,12,696 lbs.
1951—12,14,618 lbs.

(b) The Government of India have constituted a Central Silk Board for the development of the silk industry. The Board receives grants-in-aid from Government which it utilizes among other things for affording financial assistance to State Governments in respect of schemes which have the approval of the Board.

DISPLACED PERSONS FROM KASHMIR

***630. Shri Hem Raj:** (a) Will the Minister of Rehabilitation be pleased to state the number of displaced persons families of Muzafferabad, Mirpur and Gilgit belonging to urban and rural areas residing in Yol camp?

(b) Are they being treated on the same footing as those coming from West Pakistan?

(c) How many of them have been rehabilitated so far and in what places?

(d) Do Government propose to rehabilitate them in the new found colonies to keep intact their social and cultural life?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 1931.

(b) Yes.

(c) 768 families have so far been sent for rehabilitation on land in Rajasthan, Bhopal and Jammu and Kashmir State.

(d) Yes. Efforts are being made to keep these families together as far as possible.

ALLOTMENT OF HOUSES

***632. Shri Nand Lal Sharma:** Will the Minister of Rehabilitation be pleased to state how many Government servants amongst displaced persons have been allotted accommodation on hire purchase basis or instalment basis so far?

The Minister of Rehabilitation (Shri A. P. Jain): Separate figures about displaced Government servants who have been allotted accommodation on hire purchase basis are not

available. The time and labour involved in collecting this information will not be commensurate with the results achieved.

HOUSES TO DISPLACED GOVERNMENT SERVANTS

***633. Shri Nand Lal Sharma:** Will the Minister of Rehabilitation be pleased to state:

(a) the steps being taken to allot houses to displaced Government servants on a permanent basis; and

(b) whether these Government servants can also be allotted accommodation on instalment basis or not?

The Minister of Rehabilitation (Shri A. P. Jain): (a) No special steps are being taken by the Ministry of Rehabilitation to provide accommodation to displaced Government servants. Accommodation is being provided to displaced persons on the basis of certain approved priorities. If displaced Government servants fall within these priorities they are allotted accommodation along with others.

(b) Yes, on the same terms as applicable to other refugees.

TEA GARDEN WORKERS IN TRIPURA

***634. Shri Biren Dutt:** Will the Minister of Labour be pleased to state:

(a) how many tea gardens have been closed in Tripura;

(b) what is the number of workers thrown out of employment owing to the closing down of the gardens; and

(c) whether any step has been taken by the Labour Department of Tripura to give relief to them?

The Minister of Labour (Shri V. V. Giri): (a) to (c). Information is being collected and will be laid on the Table of the House as soon as it is available.

DEMANDS OF MINE WORKERS

***635. Shri Ramananda Das:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that Indian National Mine Workers Federation asked several months back for the appointment of a new Conciliation Board with a view to effecting revision of the existing pay structure and remuneration of the coal-mine workers; and